

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (c). Do not arise.

[English]

Wheel and Axle Plant At Rourkela

2130. SHRI GOPI NATH GAJAPATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to set up a Wheel and Axle Plant and Coach Building factory at Rourkela;

(b) if so, the details thereof;

(c) the time by which decision is likely to be taken thereon; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Sugar Mills

2131. SHRI CHINMAYANAND SWAMI : Will the Minister of FOOD be pleased to state :

(a) whether a large number of sugar mills are running in losses and are not able to pay even salaries to their workers;

(b) if so, the details thereof;

(c) whether the Government are contemplating to provide any financial assistance to these mills with a view to streamline their functioning; and

(d) if so, the assistance provided during each of the last three years, State-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Central Government does not maintain profit and loss accounts in respect of sugar mills.

(c) and (d). Sugar Mills have to themselves prepare schemes for rehabilitation/modernisation and get them approved by BIFR/participating agencies. Financial assistance is also available from the Sugar Development Fund (SDF) at a concessional rate of interest for such rehabilitation/modernisation schemes, subject to their fulfilling the conditions laid down.

[English]

Minority Status Schools

2132. SHRI PIUS TIRKEY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names and other details of the schools in Delhi, affiliated to Secondary Board of Secondary Education and I.C.S.E. Courses with Minority Status;

(b) details of the criterion laid down by the Government for the recognition of an institute as a minority institution; and

(c) the steps taken by the Government to ensure that these institutions follow and maintain the stipulated requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The list of schools having Minority Status in Delhi as furnished by the Government of National Capital Territory of Delhi (Directorate of Education) is given in the attached Statement. All the schools mentioned in the list are affiliated to the Central Board of Secondary Education (CBSE) except Frank Anthony Public School, Lajpat Nagar-IV, New Delhi, which is affiliated to the Council for the Indian School Certificate Examinations.

(b) As per section 2(o) of The Delhi School Education Act, 1973, "Minority school" means a school established and administered by a minority having the right to do so under clause(1) of article 30 of the Constitution.

(c) As per information received from the Directorate of education, Government of National Capital Territory of Delhi, The Delhi School Education Act, 1973 and Delhi School Education Rules, 1973 provide for enough safeguards to ensure that a school recognised by the Appropriate Authority fulfils the various conditions and requirements of recognition stipulated in the above mentioned Act and Rules.

STATEMENT

List of Schools Having Minority Status in Delhi

DISTRICT WEST

1. Kalgidhar Khalsa Sr. Sec. School, Subhash Ngr.
2. St. Sophia Sr. Sec. School, A-2, Paschim Vihar.
3. St. Sophia Sr. Sec. School, D-23, Kirti Ngr.
4. Khalsa National Public school, Kirti Ngr.
5. S.S. Mota Singh Public school, Guru Harkrishan Ngr.
6. Neo Convent Public School, GH-2, Paschim Vihar.
7. Guru Harkrishan Public School, Punjabi Bagh.
8. Bhai Biba Singh Sr. Sec. School, Moti Ngr.
9. Guru Nanak Public School, Rajouri Gdn.
10. Guru Nanak Public School, Moti Ngr.
11. Bhai Joga Singh Khalsa Girls School, East Patel Ngr.
12. A.E.S. School Parshad Ngr.
13. Sri Guru Arjun Dev School, Shadikham Pur.